

**ORISSA HIGH COURT****FILING REPORT AS ON :06/09/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0008648/2022	ARJUNA @ ARJUN BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	ANGUL SADAR PS /598 /2022 () //
2	BLAPL/0008649/2022	SANKAR SAHU VS STATE OF ODISHA	OM PRAKASH SAHU VS	BHANJANAGAR /34 /2015 () //
3	BLAPL/0008650/2022	GAHI HANDANAKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHANDRAPUR /66 /2021 () //
4	BLAPL/0008651/2022	MUKUNA SAUNTA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	DAMANJODI /37 /2022 () //
5	BLAPL/0008652/2022	BHIMA KHARA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	DAMANJODI /37 /2022 () //
6	BLAPL/0008653/2022	SANDA PANGI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	DAMANJODI /37 /2022 () //
7	BLAPL/0008654/2022	MINARUL ISLAM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
8	BLAPL/0008655/2022	MD. SAHIL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /289 /2022 () //
9	BLAPL/0008656/2022	PRAKASH NAYAK @ MUNA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	KHURDA MODEL /249 /2022 () //
10	BLAPL/0008657/2022	JOGESWAR SAMAL @ TUNA VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /246 /2022 () //
11	BLAPL/0008658/2022	BISWAJIT MUDULI VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	DHARMASALA /444 /2022 () //

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12	BLAPL/0008659/2022	TIKESWAR NAIK VS STATE OF ODISHA	Sujit Kumar Das VS	RASOL /80 /2022 () //
13	BLAPL/0008660/2022	DANARDANA BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	MARINE PS SONAPUR /1 /2020 () //
14	BLAPL/0008661/2022	NAKUL BENIA @ DHARUA BABU @ SAGARIA BABUSUSHANTA KUMAR JOSHI VS STATE OF ODISHA	 VS	KHARIAR /280 /2022 () //
15	BLAPL/0008662/2022	SEKH REJAUL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
16	BLAPL/0008663/2022	AMJAD KHAN @ KRISHNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /53 /2022 () //
17	BLAPL/0008664/2022	AKTAHAM HANDANAKA @ ABRAHAM VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHANDRAPUR /10 /2022 () //
18	BLAPL/0008665/2022	CHAITANYA PANGI VS STATE OF ODISHA	MANORANJAN PADHY VS	SEMILLIGUDA /75 /2022 () //
19	BLAPL/0008666/2022	PAPA @ CHINMAY PANDA VS STATE OF ODISHA	MAITRIJIT MOHANTY VS	SAHADEV KHUNTA /204 /2022 () //
20	BLAPL/0008667/2022	SOURAV BIRTIA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BADMAL /204 /2021 () //
21	BLAPL/0008668/2022	GADA @ GADADHAR @ GANDHARBA @ DASARATHIN @ KUMAR VS STATE OF ODISHA	SINZYKURULLA VS	BAGHAMARI /55 /2020 () //
22	BLAPL/0008669/2022	JOGESWAR PATNAIK @ TINKU VS STATE OF ODISHA	DIPTI REKHA NANDA VS	JHARSUGUDA /213 /2022 () //
23	BLAPL/0008670/2022	SANJAY BEHERA	AKSHAYA KUMAR PANDEY	SALIPUR /56 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008671/2022	SUBAS CHANDRA PATNAIK	JYOTIRMAYA SAHOO	BERHAMPUR SADAR /322 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008672/2022	MILU @ BISHNU PRASAD SAHOO	MAHES DAS	BHARATPUR PS /341 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008673/2022	HAIDER @ HAIDER KHAN	JAYDEEP PAL	SAHADEV KHUNTA /234 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008674/2022	SUNIL KUMAR SHARMA	SMRUTI RANJAN ROUT	SOHELLA /207 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008675/2022	BALIA SUNDHI @ BALARAM SAHOO	AJIT KUMAR PANDA	BAGHAMARI /103 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008676/2022	LOKA MADHUKAR	DURGA PRASAD DHAL	KALIMELA /99 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008677/2022	SUBHANKAR RAY @ SHUBAMKAR ROY	AKSHAYA KUMAR SAHOO	KALIMELA /197 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008678/2022	AKASH KHARA	JUGALA KISHORE PANDA	ORKEL /49 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008679/2022	AMIT MANDAL	JUGALA KISHORE PANDA	MOTU /13 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008680/2022	DEEPAK SINGH	ANANTA NARAYAN PATTANAYAK	PAPADAHANDI /2 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008681/2022	ZAMEER PAIK	SUCHIT KUMAR NAYAK	/ /0
		VS	VS	()

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35	BLAPL/0008682/2022	STATE OF ODISHA SARIFUDDIN @ SK. SARIF VS	SATYA RANJAN MULIA VS	// BADAMBADI /212 /2022 ()
36	BLAPL/0008683/2022	STATE OF ODISHA PANDAB PRADHAN VS	BASUDEV PUJARI VS	// BANKI /39 /2020 ()
37	BLAPL/0008684/2022	STATE OF ODISHA SUKANT KUMAR PANIGRAHI VS	DUSHMANTA SAHOO VS	// MOHANA /133 /2020 ()
38	BLAPL/0008685/2022	STATE OF ODISHA VINIT KUMAR NAIK VS	DEVASHIS PANDA VS	// BHAWANIPATNA TOWN /296 /2022 ()
39	BLAPL/0008686/2022	STATE OF ODISHA KUNA PRADHAN VS	ASHOK DAS VS	// DIGAPAHANDI /197 /2022 ()
40	BLAPL/0008687/2022	STATE OF ODISHA PRADEEP KU. DAS @ LIPU VS	BISWAJIT PASAYAT VS	// SPL.TASK FORCE /16 /2020 ()
41	BLAPL/0008688/2022	STATE OF ODISHA DILESWAR KISAN VS	BIJAYA KUMAR RAGADA VS	// KUCHINDA /7 /2021 ()
42	BLAPL/0008689/2022	STATE OF ODISHA RAHUL DEEP VS	SUBODH KUMAR MOHANTY VS	// DHARAMGARH /37 /2021 ()
43	BLAPL/0008690/2022	STATE OF ODISHA DEEPAK KUMAR SINGH VS	BISWAJIT RANJAN TRIPATHY VS	// KASHIPUR /93 /2021 ()
44	BLAPL/0008691/2022	STATE OF ODISHA KUNDA @ PRATAP RUDRA MAHALIK VS	BHABANI SHANKAR DASPARIDA VS	// KHANTAPADA /170 /2022 ()
45	BLAPL/0008692/2022	STATE OF ODISHA MOHAMMAD SAHID VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// PAPADAHANDI /2 /2021 () //

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46	BLAPL/0008693/2022	RUPIT HARIJAN VS STATE OF ODISHA	R.N.BISWAL VS	BISWANATHPUR /38 /2022 () //
47	BLAPL/0008694/2022	BABULA @ DHANURJAYA PANDA @ DHANANJAY PANDA VS STATE OF ODISHA	RANJANA KUMAR MAJHI VS	REMUNA /80 /2022 () //
48	BLAPL/0008695/2022	PRAVA @ PRAVAT SETHY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BAGHAMARI /92 /2022 () //
49	BLAPL/0008696/2022	AMJAD KHAN @ KRISHNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /50 /2022 () //
50	BLAPL/0008697/2022	NANDA KISHORE BEHERA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 () //
51	BLAPL/0008698/2022	SAROJ KUMAR SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ANGUL TOWN /462 /2022 () //
52	BLAPL/0008699/2022	ANITA SWAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
53	BLAPL/0008700/2022	ELIYA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BELAGARH /30 /2022 () //
54	BLAPL/0008701/2022	PURNA CHANDRA MALLICK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JARADA /211 /2022 () //
55	BLAPL/0008702/2022	DHANU DEHURY VS STATE OF ODISHA	LALITENDU BHUYAN VS	NAYAKOT /37 /2018 () //
56	BLAPL/0008703/2022	RAMANI RANJAN MAHALIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHANTAPADA /170 /2022 () //
57	BLAPL/0008704/2022	PRAKASH CHANDRA DASH	BIJAYA KUMAR RAGADA	BANHARPALI /126 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008705/2022	ASHIS BIHARI KAR	RABINDRA NATH PANDA	//0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008706/2022	BABU SINGH KUSHWAHA	AKSHYANGSHU SEKHAR NANDY	EOW,BHUBANESWAR /1 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008707/2022	PABITRA KHARA @ KHORA	PRASANTA KUMAR NANDA	SEMILLIGUDA /58 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008708/2022	BADAL MURMU	UMESH CHANDRA BEHURA	RAGHUNATHPALI /74 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008709/2022	SADANANDA PRADHAN	MONIKA SAMAL	SPL.TASK FORCE /7 /2015
		VS	VS	()
		STATE OF ODISHA		//
63	CMAPL/0000417/2022	CHARULATA PAL	ADV.	//
		VS	VS	()
		PRASANTA KUMAR JYOTI		//
64	CMAPL/0000418/2022	V.C., UTKAL UNIVERSITY	ADV.	//
		VS	VS	()
		DR. BASANTA KUMAR		//
65	CMAPL/0000419/2022	JAGAN BISWAL	SUMIT KUMAR MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
66	CMP/0000873/2022	SARAT KUMAR SAHU	SANTOSH KUMAR DWIVEDY	//
		VS	VS	()
		AKSHAYA KMAR SAHU		//
67	CMP/0000874/2022	FAKIRA CHARAN JENA	SANDIPANI MISHRA	//
		VS	VS	()
		BABAJI CHARAN JENA		//
68	CMP/0000875/2022	PRAMOD KUMAR SAHU	DEBAKANT MOHANTY	//
		VS	VS	CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack)

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69	CMP/0000876/2022	PRAMILA MALIK BIDYADHAR SAHOO VS	BIBEKANANDA BHUYAN VS	CS/0006998/2014 // ()
70	CMP/0000877/2022	SUDHAKAR SAHOO PUNANANDA BEHERA VS	NIRANJAN PRASAD PATRA VS	// // ()
71	CONTC/0005587/2022	ACHUTANANDA BEHERA SANJIB RATH @ SANJIB KUMAR RATH VS	RABINDRA KUMAR RAUTARAY VS	// // ()
72	CONTC/0005588/2022	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR ANIRUDHA SAHOO VS	SIBANARAYAN BISWAL VS	// // ()
73	CONTC/0005589/2022	DIBYA JYOTI SMRUTIRANJAN DEO,OAS GURUBARIA SAHU VS	ADV. VS	// // ()
74	CONTC/0005590/2022	ANU GARG,IAS DURYODHAN SWAIN VS	ADV. VS	// // ()
75	CONTC/0005591/2022	ANU GARG,IAS SRIBATSA SARANGI VS	ADV VS	// // ()
76	CONTC/0005592/2022	SANJEEV KUMAR CHADHA, I.F.S. BARU MALLIK VS	ADV. VS	// // ()
77	CONTC/0005593/2022	ANU GARG,IAS ABHIMANYU TRIPATHY VS	ADV VS	// // ()
78	CONTC/0005594/2022	SANJEEV KUMAR CHADHA, I.F.S. PRAMOD KISHORE MUDULI VS	ADV VS	// // ()
79	CONTC/0005595/2022	SANJEEV KUMAR CHADHA, I.F.S. MINATI PANDA VS	ADV VS	// // ()
		COLLECTER AND DISTRICT MAGISTRATE, BALASORE		//

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80	CONTC/0005596/2022	DHIREN KUMAR PANI VS SATYANANDA PATRA,SUB REGISTRAR,DHAMNAGAR	ADV. VS	// 0
81	CONTC/0005597/2022	DHIREN KUMAR PANI VS SUSANTA KUMAR JENA, D.S.R., CHANDBALI, BHADRAK	ADV VS	// 0
82	CONTC/0005598/2022	DHIREN KUMAR PANI VS BASANTI KUMAR SAMAL, DISTRICT SUB REGISTRAR, BHADRAK	ADV VS	// 0
83	CONTC/0005599/2022	SULOCHANA PRADHAN VS ALOK PRASAD KARA, I.A.S.	AKSHAYA KUMAR SAHOO VS	// 0
84	CONTC/0005600/2022	SANJUKTA PATI VS SANGRAM MOHAPATRA, I.A.S.	ADV VS	// 0
85	CONTC/0005601/2022	PRASANNA KUMAR MOHAPATRA VS DR.MONA SHARMA,IAS	ADV. VS	// 0
86	CONTC/0005602/2022	SMRUTI RANJAN MISHRA VS DR. MAKARANDA BEURIA,C.D.M.O,NAYAGARH	ADV. VS	// 0
87	CONTC/0005603/2022	CHANDAN SINGH BARIK VS PHULAMANI MURMU,DEO,NUAPADA	ADV. VS	// 0
88	CONTC/0005604/2022	BRAJA KISHORE SWAIN VS ASWASTHY S.,PRINCIPAL SECY.,S AND M.E DEPT.,BBSR	ADV. VS	// 0
89	CONTC/0005605/2022	KRUSHNA CHANDRA PANDA VS ASWASTHY S., PRINCIPAL SECY TO GOVT., S AND ME, BBSR	ADV VS	// 0
90	CONTC/0005606/2022	BHIMASEN SAHOO VS SATYABRATA SAHU,IAS	ADV. VS	// 0
91	CONTC/0005607/2022	HULASH BEHERA	ADV	//



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		VS	VS	()
92	CONTC/0005608/2022	GAURAV SHIVAJI ISALWAR, I.A.S. SABITA KAR	ADV	//
		VS	VS	()
93	CONTC/0005609/2022	KRUSHNA CHANDRA NAYAK, O.E.S. REGISTRAR (JUDL.), ORISSA HIGH COURT	ADV.	//
		VS	VS	()
94	CONTR/0000052/2022	ASHOK KUMAR TRIPATHY, SECY. OF SCHOOL AND MASS EDN. DEPT., BBSR. AKSHAY KUMAR MALIK	DEBASIS TRIPATHY	//
		VS	VS	/ /0
		PABITRA KUMAR MOHAPATRA, INSPECTOR IN CHARGE, KENDRAPARA SADAR, POLICE STATION//		()
95	CRLA/0000760/2022	GUNANIDHI BALIARSINGH	BHABANI SHANKAR DASPARIDA	KANAS /74 /2012
		VS	VS	()
		STATE OF ODISHA		//
96	CRLA/0000761/2022	BULU @ SUMANTA DAS	BHABANI SHANKAR DASPARIDA	AUL /145 /2016
		VS	VS	()
		STATE OF ODISHA		//
97	CRLA/0000762/2022	DEBENDRA BISOI @ DEBA	HRUDANANDA MOHAPATRA	RAMACHANDI /70 /2020
		VS	VS	()
		STATE OF ODISHA		//
98	CRLA/0000763/2022	PRADEEP KUMAR PRADHAN	SURYAKANTA DWIBEDI	PHIRINGIA /112 /2016
		VS	VS	()
		STATE OF ODISHA		//
99	CRLA/0000764/2022	RUDRA NARAYAN BHUTIA	DURGA PRASANNA MISHRA	NALCO /103 /2020
		VS	VS	()
		STATE OF ODISHA		//
100	CRLLP/0000035/2022	STATE OF ODISHA	SAUBHAGYA KETAN NAYAK, AGA	PARJANG /8 /2016
		VS	VS	()
		TITUN @ RANJAN @ MONORANJAN SWAIN		//
101	CRLMC/0002474/2022	GOLA SENAPATI	BIJAYA KUMAR NAYAK 3	SARANAKUL /141 /2009
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0002475/2022	SUBRAT MOHANTY	PARTHA SARATHI DAS	PATNA /157 /2022
		VS	VS	()

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103	CRLMC/0002476/2022	TRUPTIMAYEE MOHANTY DUSHASAN BARIK@DUSASANAN BARIK VS STATE OF ODISHA	GOURI MOHAN RATH VS	// BARBIL /200 /2022 ()
104	CRLMC/0002477/2022	DWARI MUDULI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// VIKRAMPUR /8 /2004 ()
105	CRLMC/0002478/2022	HARIHARA PRAMANIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// JALESWAR /357 /2021 ()
106	CRLMC/0002479/2022	PRAMOD ROUTRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /164 /2021 ()
107	CRLMC/0002480/2022	NALU BALIARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /94 /2019 ()
108	CRLMC/0002481/2022	M/S. SAG PROJECTS PVT.LTD VS M/S. SIDDHARTHA ENGINEERING PVT.LTD.	DEVASHIS PANDA VS	// / /0 ()
109	CRLMC/0002482/2022	RASHMI MANJARI ROUT@PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// MAHANGA /217 /2016 ()
110	CRLMC/0002483/2022	GYANARANJANA MOHANTY VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	// BALICHANDRAPUR /129 /2021 ()
111	CRLMC/0002484/2022	ASIT MITRA VS STATE OF ODISHA	MANAS CHAND VS	// JAJPUR TOWN /251 /2022 ()
112	CRLMC/0002485/2022	SHIBNARAYAN DAS VS UNION OF INDIA	JAYDEEP PAL VS	// / /0 ()
113	CRLMC/0002486/2022	RAJA@SABYASACHI KAPARDA VS STATE OF ODISHA	SIDHARATHA MISHRA-1 VS	// PALLAHARA /116 /2018 ()

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114	CRLMC/0002487/2022	GYANARANJAN DAS VS STATE OF ODISHA	MANORANJAN MISHRA VS	MARKAT NAGAR /113 /2022 () //
115	CRLMP/0001848/2022	LALITA JANI VS STATE OF ODISHA	B.K.NAYAK-3 VS	/ /0 () //
116	CRLMP/0001849/2022	SUNIL KUMAR MISHRA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	/ /0 () //
117	CRLMP/0001850/2022	JYOTI MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //
118	CRLMP/0001851/2022	MANASI ROUT VS STATE OF ODISHA	RANJIT KUMAR LENKA VS	/ /0 () //
119	CRLMP/0001852/2022	GANESHA CHANDRA JENA VS PRASHANT BARIK	BINAYA KUMAR MOHANTY VS	/ /0 () //
120	CRLMP/0001853/2022	SUBHASHREE NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
121	CRLMP/0001854/2022	SANTOSH KUMAR SINGH VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	/ /0 () //
122	CRLREV/0000427/2022	KRISHAN KUMAR GOENKA VS REPUBLIC OF INDIA	KIRTAN CHANDRA PARIDA VS	/ /0 () //
123	CRLREV/0000428/2022	UDAYABHANU PATRA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	TIRTOL /108 /2021 () //
124	CRLREV/0000429/2022	ACHUTA @ ACHYUTANANDA SAHOO VS CHARULATA SAHU	BISWA PRAKASH DHAL VS	/ /0 () //
125	FAO/0000356/2022	RAMESH CHANDRA JENA	AKSHAYA KUMAR JENA	/ /

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		VS	VS	0
		UNION OF INDIA		//
126	MACA/0000440/2022	SANJUKTA SAMAL	P.C.PATTNAIK	//
		VS	VS	0
		ANUKULA SETHY		//
127	MACA/0000441/2022	GODABARI KISAN	A.K.SAHOO	//
		VS	VS	0
		THE NATIONAL INSURANCE CO. LTD.		//
128	MATA/0000177/2022	AJIT KUMAR SATAPATHY	MANAS RANJAN PATRA	//
		VS	VS	0
		MADHUSMITA SATPATHY		//
129	MATA/0000178/2022	PRAMOD KUMAR MOHANTY	BIDHUBHUSANA MOHAPATRA	//
		VS	VS	0
		NAMITA MOHAPATRA @ MOHANTY		//
130	RPFAM/0000205/2022	BASUDEV SAHU	VIJAYA KAR	//
		VS	VS	0
		SUMAN @ SIMRAN SAHU		//
131	RPFAM/0000206/2022	DUSHASAN NAYAK	RABINDRANATH PRUSTY	//
		VS	VS	0
		RITU NAYAK @ SUNA		//
132	RPFAM/0000207/2022	MADHUSUDAN MOHAPATRA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		SITAL MISHRA		//
133	TRP(C)/0000332/2022	SUPRIYA MAHARANA	SANJEEV UDGATA	//
		VS	VS	0
		HULASH MOHARANA		//
134	TRP(C)/0000333/2022	TAUNUSHREE ACHARYJA@TANUSHREE ACHARYATUKUNA KUMAR MISHRA		//
		VS	VS	0
		ALEKH CHANDRA TRIPATHY		//
135	WA/0001189/2022	RAMESH CHANDRA DHAL	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
136	WA/0001190/2022	MAA MANGALA PIDHA	RAMAKANTA SAHOO	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WA/0001191/2022	STATE OF ODISHA THE D.G. AND I.G. OF POLICE, ODISHA VS DHIREN KUMAR BARIK	AMIYA KUMAR MISHRA, AGA VS	// // 0 //
138	WP(C)/0022921/2022	SWARUP KUMAR SAMAL VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
139	WP(C)/0022922/2022	RAMESH CHANDRA PATRA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
140	WP(C)/0022923/2022	KUSHA BIHARI BEHERA VS STATE OF ODISHA.	TRILOCHAN NANDA VS	// 0 //
141	WP(C)/0022924/2022	RABI NARAYAN ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
142	WP(C)/0022925/2022	NATABAR DAS VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
143	WP(C)/0022926/2022	AKSHAYA KUMAR BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
144	WP(C)/0022927/2022	PRADEEP KUMAR SAHU VS ODISHA STAFF SELECTION COMMISSION, SECRETARY	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
145	WP(C)/0022928/2022	PRAMILA BEHERA VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
146	WP(C)/0022929/2022	KULAMANI PUJAHARI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
147	WP(C)/0022930/2022	KIRTAN RAUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0022931/2022	MANGALPUR GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	KRISHNA PRASAD VS	// 0 //
149	WP(C)/0022932/2022	BAIKUNTHANATH BARIKI VS STATE OF ORISSA	SWAPNA KUMAR OJHA VS	// 0 //
150	WP(C)/0022933/2022	BUDHADEB MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
151	WP(C)/0022934/2022	SAHADEV BARIK VS ODISHA GRAMYA BANK, GANDAMUNDA, KHURDA	BIMBISAR DASH VS	// 0 //
152	WP(C)/0022935/2022	AKSHAYA KUMAR DHAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
153	WP(C)/0022936/2022	KHIRAMANI NAYAK VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
154	WP(C)/0022937/2022	PADMA CHARAN PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
155	WP(C)/0022938/2022	RANGADHAR PATI VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
156	WP(C)/0022939/2022	MANORANJAN MANDAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
157	WP(C)/0022940/2022	GITANJALI MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
158	WP(C)/0022941/2022	MANAS RANJAN MOHANTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
159	WP(C)/0022942/2022	DROUPADI MAHARANA	ACHYUTANANDA PATTANAİK	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0022943/2022	STATE OF ODISHA BHARATI SAHOO	KSHIRODA KUMAR ROUT	//
		VS	VS	0
161	WP(C)/0022944/2022	STATE OF ODISHA JAGADISH KUMAR NAYAK	RABINDRA NATH PRUSTY	//
		VS	VS	0
162	WP(C)/0022945/2022	STATE OF ODISHA LALIT KUMAR THAKUR	SATYAJIT SAMAL	//
		VS	VS	0
163	WP(C)/0022946/2022	STATE OF ODISHA BINOD KUMAR SAHOO	NIRMAL KUMAR DAS	//
		VS	VS	0
164	WP(C)/0022947/2022	STATE OF ODISHA PRAVAT KUMAR KUNDU	SARBESWAR PRUSTY	//
		VS	VS	0
165	WP(C)/0022948/2022	UNION OF INDIA NARAHARI BAGARTI	SARATHI JYOTI MOHANTY	//
		VS	VS	0
166	WP(C)/0022949/2022	STATE OF ODISHA RASHMIRANJAN CHOUDHURY	SUBRAT KUMAR KAR	//
		VS	VS	0
167	WP(C)/0022950/2022	STATE OF ODISHA MADHUSMITA PRIYADARSANI SAHU	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
168	WP(C)/0022951/2022	STATE OF ODISHA BANAMALI SAHU	SATYAJIT SAMAL	//
		VS	VS	0
169	WP(C)/0022952/2022	STATE OF ODISHA DEBARAJ DASH	BASUDEV BARIK	//
		VS	VS	0
170	WP(C)/0022953/2022	STATE OF ODISHA DAITARI PADHAN	SATYAJIT SAMAL	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :06/09/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	WP(C)/0022954/2022	STATE OF ODISHA RADHA NANDA PATRNAIK VS	SIDHESWAR MALLIK VS	// // 0
172	WP(C)/0022955/2022	STATE OF ORISSA HARAPRASAD BARIK VS	NIRANJAN PANDA VS	// // 0
173	WP(C)/0022956/2022	STATE OF ODISHA BIPLABA KESHARI BURMA VS	SUBRAT KUMAR KAR VS	// // 0
174	WP(C)/0022957/2022	STATE OF ODISHA MANAS RANJAN SWAIN VS	SUJATA JENA VS	// // 0
175	WP(C)/0022958/2022	AO, AXIS BANK LTD. SANANDA PRADHAN VS	SATYAJIT SAMAL VS	// // 0
176	WP(C)/0022959/2022	STATE OF ODISHA ROHIT KUMAR SAMAL VS	SUBRAT KUMAR KAR VS	// // 0
177	WP(C)/0022960/2022	STATE OF ODISHA KALI CHARAN HEMBRAM VS	SUBRAT KUMAR KAR VS	// // 0
178	WP(C)/0022961/2022	STATE OF ODISHA GOKULANANDA KALARI VS	SATYAJIT SAMAL VS	// // 0
179	WP(C)/0022962/2022	STATE OF ODISHA JAY KUMAR JAJODIA VS	KIRTITA BANERJEE VS	// // 0
180	WP(C)/0022963/2022	PUNJAB NATIONAL BANK, NEW DELHI UNION OF INDIA VS	BIMBISAR DASH VS	// // 0
181	WP(C)/0022964/2022	ABHIMANYU NAYAK ANANTA NARAYAN SAHU VS STATE OF ODISHA	SATYAJIT SAMAL VS	// // 0 //



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	WP(C)/0022965/2022	SABITA RANA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
183	WP(C)/0022966/2022	RANJIT KUMAR DASH VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
184	WP(C)/0022967/2022	JALIL KHAN VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
185	WP(C)/0022968/2022	PRAVAT KUMAR NAYAK VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
186	WP(C)/0022969/2022	MAHENDRA KUMAR SAHU VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
187	WP(C)/0022970/2022	SHIBA SAHOO VS THE GM, ICICI LOMBARD GENERAL INSURANCE CO. LTD., MUMBAI	BIJAYA KUMAR NAYAK 3 VS	// 0 //
188	WP(C)/0022971/2022	RATIKANTA BEHERA VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //
189	WP(C)/0022972/2022	NILIMA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR NAYAK 3 VS	// 0 //
190	WP(C)/0022973/2022	JOSHADA BEHERA VS THE RM, SBI, BBSR	BIJAYA KUMAR NAYAK 3 VS	// 0 //
191	WP(C)/0022974/2022	BALARAM TELI VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //
192	WP(C)/0022975/2022	SAUMYA RANJAN DAS VS STATE OF ODISHA.	RAMA KRISHNA BISOI VS	// 0 //
193	WP(C)/0022976/2022	SUSANTA KUMAR PRADHAN	TUSHAR KANTA NAYAK	//

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**FILING REPORT AS ON :06/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0022977/2022	NIHAR RANJAN MOHANTY	AMIYA KUMAR TARAI	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0022978/2022	M/S NATIONAL ENTERPRISES, ROURKELA	PRASANTA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0022979/2022	DHILESWARI TULAL	TIRTH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0022980/2022	BASANTI PARIDA	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
198	WP(C)/0022981/2022	BANCHHANIDHI PANIGRAHI	ASHOK PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0022982/2022	NARAYAN PANDA	PRAMOD KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0022983/2022	SARBESHWAR SAHU	SIDDHARTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0022984/2022	M/S. GHANASHYAM MISHRA AND SONS PVT. LTD., MAJURSAHOO	MAMURSAHOO	//
		VS	VS	0
		ADDL. COMMNR. OF STATE TAX (APPEAL), BALASORE		//
202	WP(C)/0022985/2022	SURENDRA PRADHAN	PRAMOD KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0022986/2022	JITENDAR SINGH	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0022987/2022	BINOD KUMAR SARANGI	KRISHNA CHANDRA SAHU	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
205	WP(C)/0022988/2022	STATE OF ODISHA SAMARENDRA NAYAK VS	SUBIR PALIT VS	// // ()
206	WP(C)/0022989/2022	STATE OF ODISHA KALYAN SARKAR VS	GYANESWAR SATPATHY VS	// // ()
207	WP(C)/0022990/2022	STATE OF ODISHA AJAY AGARWAL VS	SUBIR PALIT VS	// // ()
208	WP(C)/0022991/2022	STATE OF ODISHA HARIHAR DASH VS	HIMANSU SEKHAR DEO VS	// // ()
209	WP(C)/0022992/2022	CEO, TATA POWER CENTRAL ODISHA, KHURDA PRAFULLA KUMAR BEHERA VS	LAXMI PRASAD DWIVEDY VS	// // ()
210	WP(C)/0022993/2022	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	SAMEER KUMAR DAS VS	// // ()
211	WP(C)/0022994/2022	STATE OF ODISHA DIBYAJYOTI DUTTA VS	K.C.MAJHI VS	// // ()
212	WP(C)/0022995/2022	R.T.O.,CUTTACK GYANARANJAN NAYAK VS	BISWAJIT PARIDA VS	// // ()
213	WP(C)/0022996/2022	STATE OF ODISHA BIBHU PADARBINDA JENA VS	K.C.MAJHI VS	// // ()
214	WP(C)/0022997/2022	R.T.O.,CUTTACK MANORANJAN BEHERA VS	PRASANTA KUMAR MOHANTY - 2 VS	// // ()
215	WP(C)/0022998/2022	COLLECTOR, KENDRAPARA PRASANNA KUMAR SAHU VS	KRISHNA CHANDRA SAHU VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0022999/2022	HIMANSHU SEKHAR BAL VS UNION OF INDIA	NARENDRA KISHORE MISHRA VS	// 0 //
217	WP(C)/0023000/2022	SUKANTA KUMAR MOHANTY VS PRINCIPAL SECY. TO GOVT. OF ODISHA, BBSR	BIKRAM KESHARI MOHANTY VS	// 0 //
218	WP(C)/0023001/2022	BANALATA DEI VS NATIONAL HIGHWAYS,MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, BBSR	AJIT KUMAR MOHANTY VS	// 0 //
219	WP(C)/0023002/2022	SARATA KUMAR SAMANTARAY VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
220	WP(C)/0023003/2022	SOURAV KUMAR JENA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
221	WP(C)/0023004/2022	MADHUSUDAN SETHY VS STATE OF ODISHA	SARITA PANDA VS	// 0 //
222	WP(C)/0023005/2022	SIBRAM SETHI VS STATE OF ODISHA	SARITA PANDA VS	// 0 //
223	WP(C)/0023006/2022	NOLSI KHAKHO @ NALINI KHALKHO @ NELENI KHAKHO VS REGISTRAR, FAMILY COURT, ROURKELA	MANJARI PANDA VS	// 0 //
224	WP(C)/0023007/2022	SUDHIR KUMAR PANDA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
225	WP(C)/0023008/2022	ULLASH KUMAR NAYAK VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //
226	WP(C)/0023009/2022	BIMALA SINGH VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
227	WP(C)/0023010/2022	CHAITANYA CHARAN SENAPATI	MANOJ KUMAR MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0023011/2022	STATE OF ODISHA AMBARIMANI PANI	MANOJ KUMAR MOHANTY	//
		VS	VS	0
229	WP(C)/0023012/2022	STATE OF ODISHA SUVENDU KUMAR NANDA	BIKRAM KESHARI MOHANTY	//
		VS	VS	0
230	WP(C)/0023013/2022	PRINCIPAL SECY. TO GOVT. OF ODISHA MAHABIR PRASAD AGARWALA	JAYDEEP PAL	//
		VS	VS	0
231	WP(C)/0023014/2022	EXECUTIVE ENGINEER (ELECTRICAL), TPNODL, BARIPADA PRADEEP KUMAR MALLICK	MANOJ KUMAR PANDA	//
		VS	VS	0
232	WP(C)/0023015/2022	STATE OF ODISHA JYOTIMADHAB GARNAIK @ GADANAYAK	NIRAJ KUMAR SETHI	//
		VS	VS	0
233	WP(C)/0023016/2022	STATE OF ODISHA SAHADEV SAHU	S.S.RAY-2	//
		VS	VS	0
234	WP(C)/0023017/2022	ADM, GANJAM ASHRUMOCHAN GHOSH	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
235	WP(C)/0023018/2022	JOINT DIRECTOR, GIRLS EDUCATION OPEPA, BBSR NRUSINGH CHARAN PATNAIK	BIJAYA KUMAR PARIDA -2	//
		VS	VS	0
236	WP(C)/0023019/2022	THE LAND ACQUISITION COLLECTOR, KHORDHA BOLANGIR, NEW B.G. RAIL LINK, NAYAGARH MANOJ KUMAR JENA	DEBABRATA DAS	//
		VS	VS	0
237	WP(C)/0023020/2022	R.T.O., BBSR I, KHURDA HARI BEHERA	KAPILA CHARAN NAYAK	//
		VS	VS	0
238	WP(C)/0023021/2022	STATE OF ODISHA GURUDEV SINGH	JASHOBANTA DASH	//
		VS	VS	0

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239	WP(C)/0023022/2022	STATE OF ODISHA SURESH KUMAR DEHURI VS	KAPILA CHARAN NAYAK VS	// // ()
240	WP(C)/0023023/2022	STATE OF ODISHA ODISHA GRAMYA BANK, SARAGADA BRANCH VS	AUROVINDA MOHANTY VS	// // ()
241	WP(C)/0023024/2022	THE STATE OF ODISHA LAKSHMAN KUMAR SAHOO VS	KANANBALA ROY CHOUDHURY VS	// // ()
242	WP(C)/0023025/2022	STATE OF ODISHA ODISHA GRAMYA BANK, BASINGI BRANCH VS	AUROVINDA MOHANTY VS	// // ()
243	WP(C)/0023026/2022	THE COMMNR.-CUM-SECY.,S AND ME DEPT. ODISHA GRAMYA BANK, SARGADA BRANCH VS	AUROVINDA MOHANTY VS	// // ()
244	WP(C)/0023027/2022	THE DIRECTOR, MUNICIPAL CORPORATION OF ODISHA, BBSR JAGANNATH SANKHUA VS	RASHMI KANTA ACHARYA VS	// // ()
245	WP(C)/0023028/2022	STATE OF ODISHA ODISHA GRAMYA BANK, SARAGADA BRANCH VS	AUROVINDA MOHANTY VS	// // ()
246	WP(C)/0023029/2022	THE STATE OF ODISHA ZOHARA ZABEEN VS	BISWANATH BEHERA VS	// // ()
247	WP(C)/0023030/2022	THE TAHASILDAR, SADAR, CUTTACK MOTHER ABASIK BIDYALAYA, NAYAGARH VS	GANESH PRASAD MOHANTY VS	// // ()
248	WP(C)/0023031/2022	STATE OF ODISHA PRATAP MOHANTY VS	SURESH KUMAR CHOUDHURY VS	// // ()
249	WP(C)/0023032/2022	COMMISSIONER OF ENDOWMENTS, ODISHA M/S. P.K.MINERALS PVT. LTD., KEONJHAR VS	SUSANTA KUMAR DASH VS	// // ()
		STATE OF ODISHA	M/S.UMESH CH.BEHURA, B.B.PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0023033/2022	NORTH BIHAR POWER DISTRIBUTION COMPANY LTD. PANUNDA MOHAPATRA VS	ADITYA PARIDA VS	// 0
251	WP(C)/0023034/2022	M/S GUPTA POWER INFRASTRUCTURE LTD., BBSR SANTOSH KUMAR PATTNAIK VS	BBSR GYANARANJAN SETHI VS	// // 0
252	WP(C)/0023035/2022	STATE OF ODISHA BINOD KUMAR DASH VS	ADITYA PARIDA VS	// // 0
253	WP(C)/0023036/2022	STATE OF ODISHA RAJESH KUMAR BEHERA VS	ASHOK DAS VS	// // 0
254	WP(C)/0023037/2022	THE STATE OF ODISHA BIJAYA CHANDRA DAKUA VS	ADITYA PARIDA VS	// // 0
255	WP(C)/0023038/2022	STATE OF ODISHA RADHAKANTA PADHY VS	ADITYA PARIDA VS	// // 0
256	WP(C)/0023039/2022	STATE OF ODISHA PRAMOD KUMAR MEHER VS CHANDRAMA @ KAMALINI MEHER	SATYA RANJAN MULIA VS	// // 0 //
257	WP(C)/0023040/2022	NIRANJAN PANIGRAHY VS STATE OF ODISHA	ADITYA PARIDA VS	// // 0 //
258	WP(C)/0023041/2022	MANOJA MANJARI SAMANTARAY VS STATE OF ODISHA	SAMVIT MOHANTY VS	// // 0 //
259	WP(C)/0023042/2022	CHANDRA HARIJAN VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// // 0 //
260	WP(C)/0023043/2022	M/S BANSAL INFRAPROJECTS PVT. LTD., BOLANGIR VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// // 0 //
261	WP(C)/0023044/2022	RAKESH MAJHI	UMAKANT SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0023045/2022	M/S SUSANTA KUMAR PANDA, BALASORE	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE ADDITIONAL CT AND GST OFFICER, BALASORE		//
263	WP(C)/0023046/2022	BIRABAR DIP	SANTOSH KUMAR DASH	//
		VS	VS	0
		COMMNR. OF COMMERCIAL TAXES CUM GST, ODISHA, CUTTACK		//
264	WP(C)/0023047/2022	DILLIP KUMAR SAHU	RANJAN KUMAR ROUT	//
		VS	VS	0
		BRANCH HEAD, CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD.,BBSR		//
265	WP(C)/0023048/2022	M/S SRIKANTA MOHANTY, BALASORE	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE ADDITIONAL CT AND GST OFFICER, BALASORE		//
266	WP(C)/0023049/2022	BIRENDRA RAY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0023050/2022	HAREKRUSHNA PATRA	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0023051/2022	SASMITA KAR	BIKRAM KESHARI MOHANTY	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. OF ODISHA		//
269	WP(C)/0023052/2022	SUSIM KANTI MOHANTY	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0023053/2022	DHIRENDRA KUMAR DAS	AJAY KUMAR ROY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0023054/2022	UMA SHANKAR SWAIN	SUMIT KUMAR MOHANTY	//
		VS	VS	0
		THE DG OF POLICE, ODISHA		//
272	WP(C)/0023055/2022	JAGANNATH CARRIER SERVICES PVT. LTD., NEW DELHI	SANTOSH MOHANTY	//
		VS	VS	0



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273	WP(C)/0023056/2022	MAHANADI COALFIELDS LTD., SAMBALPUR BINOD BIHARI NAYAK VS STATE OF ODISHA	MANORANJAN MISHRA VS	// // 0 //
274	WP(C)/0023057/2022	CHITARANJAN PANDA VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
275	WP(C)/0023058/2022	STATE OF ODISHA VS SIVASANKAR GHOSH	DHANANJAYA MUND, AGA VS	// 0 //
276	WP(C)/0023059/2022	ARJUNA BARAL VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
277	WP(C)/0023060/2022	JUBARAJ MISHRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
278	WP(C)/0023061/2022	JOGESWAR DHARUA VS PRINCIPAL SECY. TO GOVT. OF ODISHA	SURENDRA KU. GARTIA VS	// 0 //
279	WP(C)/0023062/2022	ARJUNA BARAL VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
280	WP(C)/0023063/2022	PRAMUKHA BISHI VS PRINCIPAL SECY. TO GOVT. OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
281	WP(C)/0023064/2022	SUNIL KUMAR PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
282	WP(C)/0023065/2022	CHETANA BHUYAN VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	// 0 //
283	WP(C)/0023066/2022	STATE OF ODISHA VS BINAYAK SAMAL	DHANANJAYA MUND, AGA VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0023067/2022	SREE METALIKS LTD.,KEONJHAR VS ADDL. COMMNR. OF CENTRAL TAX, GST AND CX, ROURKELA	SIDHARTHA RAY VS	// 0 //
285	WP(C)/0023068/2022	MOUNT LITERA ZEE SCHOOL, BBSR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
286	WP(C)/0023069/2022	NARAYANA SETHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
287	WP(C)/0023070/2022	SURYA PRAKASH ARTA BIDYADHAR MANGARAJ VS THE SECOND APPELLATE AUTHORITY CUM ODISHA INFORMATION COMMISSION, BBSR		// 0 //
288	WP(C)/0023071/2022	MAA MANASHA W.S.H.G., BALASORE VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
289	WP(C)/0023072/2022	K.RAVI VS STATE OF ODISHA	U.C.BEHURA VS	// 0 //
290	WP(C)/0023073/2022	M/S. TARINI MINERALS PVT. LTD.,ROURKELA VS DY. COMMISSIONER, PARADEEP CUSTOM DIV.,PARADEEP	KAJAL SAHOO VS	// 0 //
291	WP(C)/0023074/2022	M/S BIBHUDHENDRA PRASAD DASH, CUTTACK VS JOINT COMMNR. OF STATE TAX(APPEAL), BBSR	UMESH CHANDRA BEHURA VS	// 0 //
292	WP(C)/0023075/2022	BISWAMBAR PANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
293	WP(C)/0023076/2022	NIRMAL CHANDRA ROUT VS STATE OF ODISHA	ASTI KUMAR DASH VS	// 0 //
294	WP(C)/0023077/2022	ODISHA STATE ATMA STAFF ASSOCIATION, CUTTACK VS UNION OF INDIA	ADHYANANDA MOHAPATRA VS	// 0 //
295	WP(C)/0023078/2022	DREAMWAVE CELLULAR PVT. LTD.,KHURDA	RAJEET ROY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
296	WP(C)/0023079/2022	COAL INDIA LTD.,KOLKATA ASHOK PRASAD SAHOO	RABI NARAYAN MOHANTY	//
		VS	VS	()
297	WP(C)/0023080/2022	STATE OF ODISHA DR. DALI MEHER	PAMI RATH	//
		VS	VS	()
298	WP(C)/0023081/2022	STATE OF ODISHA DR. ANANYA PRIYADARSHINI	GOPAL KRUSHNA MOHANTY	//
		VS	VS	()
299	ABLAPL/0011091/2022	CHAIRMAN, OPSC SAROJINI JENA @ NAIK	SARADA PRASAD DASH	//
		VS	VS	()
300	ABLAPL/0011092/2022	STATE OF ODISHA PREMANANDA BEHERA @ PRAMOD	AMITAV TRIPATHY	//
		VS	VS	()
301	ABLAPL/0011093/2022	STATE OF ODISHA BIPRA BEHERA	SANTOSH KUMAR MAHANTY	//
		VS	VS	()
302	ABLAPL/0011094/2022	STATE OF ODISHA PHALGUNI SENAPATI	CHIRANJIB ROUT	//
		VS	VS	()
303	ABLAPL/0011095/2022	STATE OF ODISHA SRIMUKHA NAIK	CHIRANJIB ROUT	//
		VS	VS	()
304	ABLAPL/0011096/2022	STATE OF ODISHA DEEPAK DEHURY	CHIRANJIB ROUT	//
		VS	VS	()
305	ABLAPL/0011097/2022	STATE OF ODISHA SANJIB KUMAR GHOSH @ BABULA	ADHIRAJ MOHANTY	//
		VS	VS	()
306	ABLAPL/0011098/2022	STATE OF ODISHA JYOTI PRAKASH MOHANTY	ANIRUDHA DAS	//
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/09/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
307	ABLAPL/0011099/2022	STATE OF ODISHA ANIL MAHAKUD VS	SURESH KUMAR JENA VS	// KANTABANIA PS /91 /2022 ()
308	ABLAPL/0011100/2022	STATE OF ODISHA SADASHIBA BARISAL VS	AKSHAYA KUMAR DORA VS	// BAGHAMARI /105 /2022 ()
309	ABLAPL/0011101/2022	STATE OF ODISHA SANJIB KUMAR GHOSH @ BABULA VS	ADHIRAJ MOHANTY VS	// NAYAKOT /72 /2022 ()
310	ABLAPL/0011102/2022	STATE OF ODISHA MAHADEV BEHERA VS	SK. KALIM UDDIN VS	// GOP /316 /2022 ()
311	ABLAPL/0011103/2022	STATE OF ODISHA SUNITA GOUDA VS	PRASANTA KUMAR PANDA VS	// DIGAPAHANDI /298 /2022 ()
312	ABLAPL/0011104/2022	STATE OF ODISHA SUBRAT BEHERA VS	PARTHA SARATHI NAYAK VS	// CHHENDIPADA /399 /2022 ()
313	ABLAPL/0011105/2022	STATE OF ODISHA AMAR @ AMARENDRA KUMAR BHUYAN VS	AMULYA RATNA PANDA VS	// BAISINGA /88 /1998 ()
314	ABLAPL/0011106/2022	STATE OF ODISHA RANJAN SWAIN VS	DURLLABHA RANJAN MISHRA VS	// PUINTALA /174 /2022 ()
315	ABLAPL/0011107/2022	STATE OF ODISHA SADANANDA MANKI VS	MITHUN DAS VS	// JODA /188 /2022 ()
316	ABLAPL/0011108/2022	STATE OF ODISHA CHAKRA DHARI NANDA @ TUKUNA NANDA VS	SIDHANT KUMAR JENA VS	// NAYAKOT /71 /2022 ()
317	ABLAPL/0011109/2022	STATE OF ODISHA DILLIP MAHAKUL VS STATE OF ODISHA	ADITI HOTA VS	// KHAMAR /159 /2022 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :06/09/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	ABLAPL/0011110/2022	SAMEER SAMAL VS STATE OF ODISHA	SRINIBAS SAHOO VS	KEONJHAR SADAR /18 /2010 () //
319	ABLAPL/0011111/2022	SUBHASH CHANDRA BHURA VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	PAHALA /132 /2022 () //
320	ABLAPL/0011112/2022	JAYANARAYAN SAHU VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	NAYAKOT /72 /2022 () //
321	ABLAPL/0011113/2022	SIPUN PATRA @ SWAGAT SAIKRISHNA PATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	RAGHUNATHPALI /228 /2022 () //
322	ABLAPL/0011114/2022	INDRAJIT RAM VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	PARADEEP LOCK /261 /2022 () //
323	ABLAPL/0011115/2022	TRILOCHAN SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	JATNI P.S. /364 /2021 () //
324	ABLAPL/0011116/2022	HAREKRUSHNA GIRI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /128 /2022 () //
325	ABLAPL/0011117/2022	ROHIT KUMAR GOCHHAYAT VS STATE OF ODISHA	SURESH KUMAR JENA VS	TALCHER TOWN /643 /2022 () //
326	ABLAPL/0011118/2022	VENKATA RAO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BHUBANESWAR G.R.P.S. /146 /2022 () //
327	ABLAPL/0011119/2022	THAKUR CHARAN PANDEY VS STATE OF ODISHA	JAGABANDHU SAHU VS	GAISILET /180 /2022 () //
328	ABLAPL/0011120/2022	DHARMESWAR BEHERA @ DHARAM BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MELCHHAMUNDA /142 /2022 () //
329	ABLAPL/0011121/2022	INDRAMANI SAHOO	PRAKASH KUMAR SAMAL	/ /0

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0011122/2022	SK. RAJAK @ RAZAK KHAN	JYOTIRMAYA SAHOO	BEGUNIA P.S. /197 /2022
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0011123/2022	ARUN MALICK @ ARUNA MALLIK	DURGA PRASAD PRADHAN	BINJHARPUR /477 /2022
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0011124/2022	SUMANTA KUMAR SAHOO @ SUM SAHOO	PRAVASH CHANDRA JENA	CHANDAKA P.S. /192 /2022
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0011125/2022	AKSHAY SAMANTARAY	SURESH KUMAR PANDA	BOLAGARH P.S. /37 /2022
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0011126/2022	SUNANDA AGARWAL	SWAYAMPURANGAY KAR	BERHAMPUR TOWN /125 /2018
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0011127/2022	SATYABRATA BARIK	SURESH KUMAR JENA	ANGUL TOWN /429 /2022
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0011128/2022	MIRJA @ ABDUL SALAM BAIG	PRAMOD KUMAR MISHRA	SALIPUR /146 /2022
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0011129/2022	DIPAK BEHERA	SATYA RANJAN MULIA	CHAULIAGANJA /264 /2022
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0011130/2022	BISWAJIT MOHARANA	SATYA RANJAN MULIA	MANGALA BAG /199 /2022
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0011131/2022	ALOK BEHERA	SATYA RANJAN MULIA	ANGUL TOWN /416 /2022
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0011132/2022	SALUA @ RAMAKANTA MOHANTY	ASHOK KUMAR SAHOO	RAJNAGAR /11 /2019
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0011133/2022	STATE OF ODISHA SAHIBA MALICK VS	NITYANANDA MOHAPATRA VS	// MARINE CHUDAMANI /50 /2022 ()
342	ABLAPL/0011134/2022	STATE OF ODISHA NIHAR RANJAN ROUT VS	DURGA PRASAD PATTANAİK VS	// KUJANGA /335 /2022 ()
343	ABLAPL/0011135/2022	STATE OF ODISHA TARUN NAYAK VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /205 /2022 ()
344	ABLAPL/0011136/2022	STATE OF ODISHA PURNA CHANDRA BISWAL VS	RAJESH KUMAR MOHANTY VS	// MARINE KASIA /114 /2022 ()
345	ABLAPL/0011137/2022	STATE OF ODISHA BARUN MANDAL VS	SARBESWAR SAHOO VS	// KALIMELA /197 /2022 ()
346	ABLAPL/0011138/2022	STATE OF ODISHA SARAT @ SARAT CHANDRA BISWAL VS	PRAMOD CHANDRA SEJPADA VS	// SARANAKUL /59 /2021 ()
347	ABLAPL/0011139/2022	STATE OF ODISHA RAMESH KUMAR JAGADALA VS	RASHMI KANTA ACHARYA VS	// BIRMAHARAJPUR /173 /2022 ()
348	ABLAPL/0011140/2022	STATE OF ODISHA SAMIR HALDAR VS	SARBESWAR SAHOO VS	// KALIMELA /216 /2022 ()
349	ABLAPL/0011141/2022	STATE OF ODISHA MAMTAJ MOHARANA VS	NIRANJAN LENKA VS	// BADSAHI /115 /2022 ()
350	ABLAPL/0011142/2022	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /273 /2022 ()
351	ABLAPL/0011143/2022	STATE OF ODISHA BHUPEN PARAMANİK VS STATE OF ODISHA	DAITARI BISWAL VS	// ERASAMA /216 /2022 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0011144/2022	SANTILATA MOHANTY VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	JAGATSINGPUR /216 /2016 () //
353	ABLAPL/0011145/2022	MANOJ MANDAL VS STATE OF ODISHA	SARBESWAR SAHOO VS	KALIMELA /197 /2022 () //
354	ABLAPL/0011146/2022	SUSHANT BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JARADA /260 /2022 () //
355	ABLAPL/0011147/2022	DEBASIS PATTANAYAK @ DEBU PATTANAIAK VS STATE OF ODISHA	TANMAY MISHRA VS	NAYAKOT /72 /2022 () //
356	ABLAPL/0011148/2022	PRASANTA JENA @ PRASANTA KUMAR JENA @ KALABINDRANATH PRUSTY VS STATE OF ODISHA	KALABINDRANATH PRUSTY VS	CHOUDWAR /409 /2022 () //
357	ABLAPL/0011149/2022	RANJAN PARIDA VS STATE OF ODISHA	DHARMENDRA SETHY VS	BALASORE SADAR /94 /2021 () //
358	ABLAPL/0011150/2022	NITYANANDA @ NITYA MANDAL @ MONDAL VS STATE OF ODISHA	SARBESWAR SAHOO VS	KALIMELA /197 /2022 () //
359	ABLAPL/0011151/2022	MITU KUMAR SAHU VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /390 /2022 () //
360	ABLAPL/0011152/2022	SEBIR KHAN VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	BETNOTI /264 /2022 () //
361	ABLAPL/0011153/2022	MANJULA PARIDA VS STATE OF ODISHA	DHARMENDRA SETHY VS	BALASORE SADAR /94 /2021 () //
362	ABLAPL/0011154/2022	SURESH KUMAR SAHOO @ SURESH SAHOO VS STATE OF ODISHA	HARAPRASAD PANDA VS	DHARMASALA /491 /2022 () //
363	ABLAPL/0011155/2022	SANATAN ROHIDAS	SUBODH KUMAR MOHANTY	/ /0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0011156/2022	S.K.KADIR KHAN @ KADIR KHAN	HARAPRASAD PANDA	DHARMASALA /491 /2022
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0011157/2022	KAMAL LOCHAN BEHERA	AKSHAYA KUMAR SAHOO	DEOGARH /671 /2022
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0011158/2022	AMJAD KHAN	PRAMODA KUMAR MISHRA	RAJNAGAR /308 /2022
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0011159/2022	ASHUTOSH MOHANTY @ TUBU MOHANTY	BIDYALOK MOHAPATRA	NAYAKOT /72 /2022
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0011160/2022	MANORANJAN PARIDA	DHARMENDRA SETHY	BALASORE SADAR /94 /2021
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0011161/2022	RAMA KRISHNA PANDA	SATYAJIT MOHAPATRA	CHANDRASEKHARPUR /298 /2022
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0011162/2022	AJAY MOHANTY	JAYANTA KUMAR KHANDAYATRAY	TANGI (KHURDA) /499 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0011163/2022	TAPAN KUMAR SAHOO	SANJIB KUMAR BHANJADEO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0011164/2022	NADIABIHARI MOHANTY	MITHUN DAS	NAYAKOT /71 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0011165/2022	RADHAGOBINDA MISHRA	SANJIB KUMAR BHANJADEO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0011166/2022	NARENDRA KUMAR SAHOO @ NARENDRA PRASAD	INDRANIL LAM MADANI	BHANDARIPOKHARI /311 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0011167/2022	STATE OF ODISHA MITHUN PALAI VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /129 /2022 ()
376	ABLAPL/0011168/2022	STATE OF ODISHA RAHUL PANI @ RAHUL VS	SUBHENDU KUMAR SETHI VS	// TOMANDO /207 /2022 ()
377	ABLAPL/0011169/2022	STATE OF ODISHA ASIT MITRA VS	MANAS KUMAR CHAND VS	// JAJPUR TOWN /251 /2022 ()
378	ABLAPL/0011170/2022	STATE OF ODISHA NADIABIHARI MOHANTY VS	MITHUN DAS VS	// NAYAKOT /72 /2022 ()
379	ABLAPL/0011171/2022	STATE OF ODISHA TIKILI @ PRASANTI MALIK VS	AMULYA RATNA PANDA VS	// BINJHARPUR /126 /2022 ()
380	ABLAPL/0011172/2022	STATE OF ODISHA NIRANJAN PADHI VS	AMULYA RATNA PANDA VS	// DHARMASALA /487 /2022 ()
381	ABLAPL/0011173/2022	STATE OF ODISHA BIBHUPADA DAS VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /122 /2022 ()
382	ABLAPL/0011174/2022	STATE OF ODISHA TAPAS MALLIK VS	SANJIB SWAIN VS	// BARI /258 /2022 ()
383	ABLAPL/0011175/2022	STATE OF ODISHA SURYA NARAYAN KAR @ DILU KAR VS	MITHUN DAS VS	// NAYAKOT /72 /2022 ()
384	ABLAPL/0011176/2022	STATE OF ODISHA MITU KUMAR SAHU VS	ASHOK DAS VS	// BERHAMPUR SADAR /389 /2022 ()
385	ABLAPL/0011177/2022	STATE OF ODISHA LALATA KISHORE JENA VS STATE OF ODISHA	SEPHALEE DAS VS	// CANTONMENT ROAD /115 /2022 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :06/09/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	ABLAPL/0011178/2022	SUJIT KUMAR NAYAK @ SUJIT NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	RAJKANIKA /170 /2022 () //
387	ABLAPL/0011179/2022	BISWANATH BEJA @ JATIA BEJA VS STATE OF ODISHA	DEEPAK PANDA VS	PURI TOWN /275 /2022 () //
388	ABLAPL/0011180/2022	MAYADHAR PANI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CHANDRASEKHARPUR /338 /2019 () //
389	ABLAPL/0011181/2022	CHAKRA DHARI NANDA @ TUKUNA NANDA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	NAYAKOT /72 /2022 () //
390	ABLAPL/0011182/2022	TIKILI @ PRASANTI MALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /154 /2022 () //
391	ABLAPL/0011183/2022	SANTOSH KHORA VS STATE OF ODISHA	R.N.BISWAL VS	SESHKHAL /63 /2021 () //
392	ABLAPL/0011184/2022	SATYA @ SATYADAN @ SATYABAN KACHIM VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JHARIGAM /34 /2001 () //
393	ABLAPL/0011185/2022	SAROJINI PANIGRAHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHATRAPUR /497 /2022 () //
394	ABLAPL/0011186/2022	PRAKASH CHANDRA DAS @ MITU VS STATE OF ODISHA	DEBASIS SAHOO VS	NAYAPALLI P.S. /11 /2016 () //

# ORISSA HIGH COURT

MISC CASES FILED on :06/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	9/2022 WPC(OAS)/41/2018	PRASANTA KUMAR MOHAPATRA-MP	M/S SISIR KUMAR PUROHIT
2	9/2022 WPC(OAS)/41/2018	PRASANTA KUMAR MOHAPATRA-MP	M/S SISIR KUMAR PUROHIT
3	25/2022 CRLLP/35/2022	STATE OF ODISHA-MP	SAUBHAGYA KETAN NAYAK, AGA
4	51/2022 CONTC(CPC)/461/2016	ASHOK KUMAR NANDI-MP	
5	73/2022 WPC(OAPC)/36/2018	PRAFULLA KUMAR PANIGRAHI-MP	M/S SUSHANTA KUMAR JOSHI
6	74/2022 WPC(OAPC)/5/2018	JAYANT MOHANTY-MP	NIBEDITA MOHANTY
7	84/2022 JCRLA/98/2018	LACHHU RANDHARI-MP	MR.BIBHUTI RANJAN MOHANTY
8	84/2022 JCRLA/98/2018	LACHHU RANDHARI-MP	MR.BIBHUTI RANJAN MOHANTY
9	85/2022 JCRLA/98/2018	LACHHU RANDHARI-MP	MR.BIBHUTI RANJAN MOHANTY
10	86/2022 JCRLA/76/2019	KHUDIA@KHUDIRAM TUDU-MP	MS.SONALI DAS, (JAGANNATH KAMILA)
11	87/2022 JCRLA/76/2019	KHUDIA@KHUDIRAM TUDU-MP	MS.SONALI DAS, (JAGANNATH KAMILA)
12	136/2022 LAA/8/2018	RANJIT BADHEI-MP	MR.A.K.NANDA, SHANTI PRAKASH MOHANTY
13	137/2022 LAA/9/2018	SADHAVI BADHEI@SADHABI BADHAI-MP	M/S.G.N.SAHU
14	165/2022 CMAPL/150/2022	BAPTIST MISSION-MP	NARAYAN PRASAD PARIJA
15	166/2022 CMAPL/150/2022	BAPTIST MISSION-MP	NARAYAN PRASAD PARIJA
16	167/2022 CMAPL/150/2022	BAPTIST MISSION-MP	NARAYAN PRASAD PARIJA
17	168/2022 CMAPL/150/2022	BAPTIST MISSION-MP	NARAYAN PRASAD PARIJA
18	200/2022 MATA/169/2019	DEEPAK KU.DAS-MP	MAHESWAR MOHANTY
19	201/2022 MATA/132/2018	PRASANJIT PADHI-MP	SUNIL KUMAR PANDA
20	219/2022 RVWPET/37/2022	SOUTH PAC HOTELS PVT.-MP	ADITYA NARAYAN DAS, NIRVAYA KUMA SAMANTA
21	220/2022 CONTC/5515/2021	PRADIP KUMAR PANIGRAHI-MP	M/S.PRAFULLA KUMAR MOHAPATRA, S.C.SAHU
22	279/2022 RPFAM/205/2022	BASUDEV SAHU-MP	VIJAYA KAR
23	280/2022 RPFAM/206/2022	DUSHASAN NAYAK-MP	RABINDRANATH PRUSTY
24	281/2022 RPFAM/207/2022	MADHUSUDAN MOHAPATRA-MP	HRUDANANDA MOHAPATRA
25	314/2022 CRLMP/1529/2022	SABITA PRADHAN-MP	BISWARANJAN DALAI
26	315/2022	GANESHA CHANDRA JENA-MP	BINAYA KUMAR MOHANTY

27	CRLMP/1852/2022 316/2022	ROHIT RANJAN PATRA-MP	DEBASIS PANDA
28	CRLMP/800/2022 334/2022	KABIBAR NAYAK-MP	CHANDRA SEKHAR PANDA
29	WPC(OA)/2527/2016 376/2022	TAUNUSHREE ACHARYJA@TANUSHREE ACHARYA-MP	TUKUNA KUMAR MISHRA
30	TRP(C)/333/2022 532/2022	MANAGER (LEGAL), ORIENTAL INSURANCE CO. L.T.D-MBIJAYA KUMAR NAYAK 3	
31	FAO/303/2022 533/2022	RAMESH CHANDRA JENA-MP	AKSHAYA KUMAR JENA
32	FAO/356/2022 534/2022	SUJATA MOHANTA-MP	A.S.NANDY
33	FAO/128/2020 589/2022	RAJ KUMAR SAHU-MP	
34	CRLREV/131/2022 590/2022	KRISHAN KUMAR GOENKA-MP	KIRTAN CHANDRA PARIDA
35	CRLREV/427/2022 591/2022	UDAYABHANU PATRA-MP	BINAYA KUMAR MOHANTY
36	CRLREV/428/2022 592/2022	NISSAN SHALOM CHILDREN HOME(SAA)-MP	
37	CRLREV/376/2021 593/2022	ACHUTA @ ACHYUTANANDA SAHOO-MP	BISWA PRAKASH DHAL
38	CRLREV/429/2022 914/2022	SARAT KUMAR SAHU-MP	SANTOSH KUMAR DWIVEDY
39	CMP/873/2022 915/2022	FAKIRA CHARAN JENA-MP	SANDIPANI MISHRA
40	CMP/874/2022 916/2022	PRAMOD KUMAR SAHU-MP	DEBAKANT MOHANTY
41	CMP/875/2022 917/2022	PRAMOD KUMAR SINGH-MP	AMIT PRASAD BOSE
42	CMP/318/2022 918/2022	BIDYADHAR SAHOO-MP	BIBEKANANDA BHUYAN
43	CMP/876/2022 919/2022	MAMATANJALI SAHOO-MP	M/S.GOURI MOHAN RATH,S.S.PADHY,A.P.RATH
44	RSA/450/2018 919/2022	PUNANANDA BEHERA-MP	NIRANJAN PRASAD PATRA
45	CMP/877/2022 920/2022	SANTOSH KUMAR SATPATHY-MP	ANANTA NARAYAN PATTANAYAK
46	RSA/207/2022 921/2022	BANSIDHAR MALLICK-MP	
47	WPC(OAC)/3797/2017 921/2022	DURYODHAN PRADHAN-MP	M/S.A.K.NATH
48	RSA/386/2012 922/2022	PRAMOD KUMAR SAHOO-MP	MANMAYA KUMAR DASH
49	WPC(OAC)/3777/2017 922/2022	DURYODHAN PRADHAN-MP	M/S.A.K.NATH
50	RSA/386/2012 923/2022	DURYODHAN PRADHAN-MP	M/S.A.K.NATH
51	RSA/386/2012 923/2022	PRAMOD KUMAR SAHOO-MP	
52	WPC(OAC)/3777/2017 924/2022	DIPAK KUMAR DANSANA-MP	BISWABIHARI MOHANTY
53	WPC(OAC)/3882/2017 924/2022	MOHAMMAD NAZIR@NAZIR-MP	M/S.AMIT PR.BOSE
54	RSA/569/2014 925/2022	MUKUNDA CHARAN JENA-MP	
55	WPC(OAC)/371/2009 926/2022	ARJUN MURMU-MP	M/S MANOJ KUMAR MOHANTY
56	WPC(OAC)/370/2009 927/2022	ANIL KUMAR BAGH-MP	B.B. MOHANTY
57	WPC(OAC)/3870/2017 928/2022	BANAMALI SAMAL-MP	M/S SHASHI BHUSAN JENA, S. BEHERA, C.K. SAHOO
	WPC(OAC)/1126/2017		

58	929/2022 WPC(OAC)/2815/2017	PRAVAKAR MOHARANA-MP	M/S ABHIRAM SWAIN, N.C. MOHARANA
59	963/2022 MACA/588/2020	HARAMANI NAYAK-MP	DEBASIS TRIPATHY
60	964/2022 MACA/887/2007	O.I.CO.LTD-MP	M/S.N.B.DAS
61	965/2022 MACA/887/2007	O.I.CO.LTD-MP	M/S.N.B.DAS
62	966/2022 MACA/440/2022	SANJUKTA SAMAL-MP	P.C.PATTNAIK
63	967/2022 MACA/440/2022	SANJUKTA SAMAL-MP	P.C.PATTNAIK
64	968/2022 MACA/441/2022	GODABARI KISAN-MP	A.K.SAHOO
65	969/2022 MACA/441/2022	GODABARI KISAN-MP	A.K.SAHOO
66	970/2022 MACA/298/2022	M/S. ORIENTAL INSURANCE CO.LTD.-MP	G.P DUTTA
67	1398/2022 ABLAPL/8436/2022	DAMODAR NAIK-MP	
68	1399/2022 ABLAPL/7751/2022	BHABANI SANKAR SARANGI-MP	
69	1400/2022 ABLAPL/10302/2022	PAPU @ DUSMANTA BEHERA-MP	
70	1401/2022 ABLAPL/9392/2022	DAMODAR MAHAKHUD-MP	
71	1402/2022 ABLAPL/9571/2022	ANANTA NAYAK-MP	
72	1403/2022 ABLAPL/4169/2022	SANJAY KUMAR DALEI-MP	
73	1404/2022 ABLAPL/4168/2022	SHYAM SUNDAR BARIK-MP	
74	1405/2022 ABLAPL/9440/2022	RAMESH PRATIHARI-MP	
75	1406/2022 ABLAPL/8894/2018	PRAMOD KUMAR MANDHATA-MP	SHIB SHANKAR MOHANTY
76	1407/2022 ABLAPL/8994/2022	USHARANI MAHALIK-MP	
77	1408/2022 ABLAPL/1386/2020	JAGYANSENI SARAF-MP	
78	1409/2022 ABLAPL/7497/2022	KUBER DIGAL-MP	
79	1410/2022 ABLAPL/10231/2022	KUBER DIGAL-MP	LINGARAJ SARANGI
80	1411/2022 ABLAPL/5833/2017	NAMITA SAHOO-MP	DEEPAK KU SAHOO
81	1412/2022 ABLAPL/10773/2021	RANEE MALIK @ RANI MALIK-MP	DEEPAK KU SAHOO
82	1413/2022 ABLAPL/3098/2022	PRAVASINI DASH-MP	
83	1414/2022 ABLAPL/15327/2020	SUSANTA BEHERA @ SUSANTA KUMAR BEHERA-MP	
84	1415/2022 ABLAPL/7837/2022	BALIA @ KAMADEBA BEHERA-MP	
85	1416/2022 ABLAPL/7520/2022	LIPUNI @ BALARAM DAS-MP	
86	1417/2022 ABLAPL/7538/2022	LIPUNI @ BALARAM DAS-MP	
87	1418/2022 ABLAPL/7832/2022	BALIA @ KAMADEBA BEHERA-MP	
88	1419/2022 ABLAPL/7128/2021	SADASHIBA PRATIHARI-MP	
89	1420/2022	NRUSINGHA CHARAN JENA @ RAKA-MP	

90	ABLAPL/9135/2022 1421/2022	SUNITA BARIK@BARIK-MP	RAJENDRA N. ROUT
91	ABLAPL/4914/2019 1422/2022	PATACHITI CHINA RAO-MP	
92	ABLAPL/9825/2022 1423/2022	BICKEY BANGARI-MP	
93	ABLAPL/4421/2021 1424/2022	MURALIDHAR MAHARANA-MP	
94	ABLAPL/10098/2022 1434/2022	LULU @ MUKTIKANTA PRADHAN-MP	S.K.ZAFARULLA
95	CRLA/265/2019 1435/2022	GUNANIDHI BALIARSINGH-MP	BHABANI SHANKAR DASPARIDA
96	CRLA/760/2022 1436/2022	GUNANIDHI BALIARSINGH-MP	BHABANI SHANKAR DASPARIDA
97	CRLA/760/2022 1437/2022	BHIMA SAHU @ SAROJ-MP	MR.JAGANNATH KAMILA
98	CRLA/729/2019 1438/2022	BULU @ SUMANTA DAS-MP	BHABANI SHANKAR DASPARIDA
99	CRLA/761/2022 1439/2022	BULU @ SUMANTA DAS-MP	BHABANI SHANKAR DASPARIDA
100	CRLA/761/2022 1440/2022	DEBENDRA BISOI @ DEBA-MP	HRUDANANDA MOHAPATRA
101	CRLA/762/2022 1441/2022	DEBENDRA BISOI @ DEBA-MP	HRUDANANDA MOHAPATRA
102	CRLA/762/2022 1442/2022	PRADEEP KUMAR PRADHAN-MP	SURYAKANTA DWIBEDI
103	CRLA/763/2022 1443/2022	PRADEEP KUMAR PRADHAN-MP	SURYAKANTA DWIBEDI
104	CRLA/763/2022 1604/2022	PRASANTA KUMAR BEHERA @ MANGU-MP	PRIYA RANJAN SINGH
105	BLAPL/8190/2022 1605/2022	TIKESWAR NAIK-MP	Sujit Kumar Das
106	BLAPL/8659/2022 1606/2022	JAGANNATH SAHU-MP	
107	BLAPL/4114/2021 1607/2022	SHUBHRA KUNDU-MP	
108	BLAPL/1077/2021 1608/2022	PRAKASH MEHER-MP	DIPAK RANJAN MISHRA
109	BLAPL/7628/2022 1609/2022	RAMAN KUMAR RAUT-MP	SANGRAM KESHARI ROUT
110	BLAPL/1391/2022 1610/2022	MANAS SETHY-MP	DEEPAK KU. SAHOO,M/S DEBASNAN DAS, D. BISWAL
111	BLAPL/6808/2021 1611/2022	PRADEEP JENA-MP	DEBASIS PANIGRAHI
112	BLAPL/4520/2022 1612/2022	MAHAMMAD SAID ABDUL KHALIL-MP	
113	BLAPL/6410/2022 1613/2022	MANOJ TIWARI-MP	BISWAJIT MOHAPATRA
114	BLAPL/2907/2022 1614/2022	BANABASA @ BANAMALI SWAIN-MP	SK. KALIM UDDIN
115	BLAPL/2989/2022 1615/2022	MANOJ BISWAS-MP	
116	BLAPL/8560/2020 1616/2022	SANTOSH KUMAR MUDULI-MP	DHANANJAYA NAYAK
117	BLAPL/7975/2022 1959/2022	SUBRAT MOHANTY-MP	PARTHA SARATHI DAS
118	CRLMC/2475/2022 1960/2022	PURNA CHANDRA SAHU-MP	SIDDHARTH GOUTAM DAS
119	CRLMC/412/2022 1961/2022	DUSHASAN BARIK@DUSASANAN BARIK-MP	GOURI MOHAN RATH
120	CRLMC/2476/2022 1962/2022	SHAJI SIVADASAN-MP	SIDHANT DWIBEDI
	CRLMC/2305/2022		

121	1963/2022 CRLMC/2477/2022	DWARI MUDULI-MP	SAROJ KUMAR DASH
122	1964/2022 CRLMC/2478/2022	HARIHARA PRAMANIK-MP	PRAVASH CHANDRA JENA
123	1965/2022 CRLMC/2480/2022	NALU BALIARSINGH-MP	JYOTIRMAYA SAHOO
124	1966/2022 CRLMC/2481/2022	M/S. SAG PROJECTS PVT.LTD-MP	DEVASHIS PANDA
125	1967/2022 CRLMC/2483/2022	GYANARANJANA MOHANTY-MP	PRADOSH KUMAR DAS
126	1968/2022 CRLMC/2065/2022	KRUSHNA CHANDRA MUDULI-MP	
127	1969/2022 CRLMC/1678/2022	MANOJ SHARMA-MP	BISWAJIT NAYAK
128	1970/2022 CRLMC/2484/2022	ASIT MITRA-MP	MANAS CHAND
129	1971/2022 CRLMC/2485/2022	SHIBNARAYAN DAS-MP	JAYDEEP PAL
130	1972/2022 CRLMC/2486/2022	RAJA@SABYASACHI KAPARDA-MP	SIDHARATHA MISHRA
131	2907/2022 WA/1190/2022	MAA MANGALA PIDHA-MP	RAMAKANTA SAHOO
132	2908/2022 WA/1191/2022	THE D.G. AND I.G. OF POLICE, ODISHA-MP	AMIYA KUMAR MISHRA, AGA
133	2909/2022 WA/1191/2022	THE D.G. AND I.G. OF POLICE, ODISHA-MP	AMIYA KUMAR MISHRA, AGA
134	2910/2022 WA/1191/2022	THE D.G. AND I.G. OF POLICE, ODISHA-MP	AMIYA KUMAR MISHRA, AGA
135	12252/2022 WP(C)/22921/2022	SWARUP KUMAR SAMAL-MP	AMIYA KUMAR MOHANTY
136	12253/2022 WP(C)/22488/2018	GAFAR MOHAMMAD-MP	M/S.GOKHA BEHERA
137	12254/2022 WP(C)/22923/2022	KUSHA BIHARI BEHERA-MP	TRILOCHAN NANDA
138	12255/2022 WP(C)/11843/2022	JAYANTI PATRA-MP	
139	12256/2022 WP(C)/22207/2022	SARAT CHANDRA SAHOO-MP	SUBHRANSU BHUSAN MOHANTY
140	12257/2022 WP(C)/22927/2022	PRADEEP KUMAR SAHU-MP	SUBHRANSU BHUSAN MOHANTY
141	12258/2022 WP(C)/22928/2022	PRAMILA BEHERA-MP	SWAPNA KUMAR OJHA
142	12259/2022 WP(C)/22931/2022	MANGALPUR GRAM PANCHAYAT LEVEL FEDERATION, <del>KAPUR</del> KAPUR	ANUPAM ANERJEE
143	12260/2022 WP(C)/22934/2022	SAHADEV BARIK-MP	BIMBISAR DASH
144	12261/2022 WP(C)/23102/2013	KAUSALYA MALLICK and A-MP	
145	12262/2022 WP(C)/22938/2022	RANGADHAR PATI-MP	PRATIK DASH
146	12263/2022 WP(C)/22942/2022	DROUPADI MAHARANA-MP	ACHYUTANANDA PATTANAİK
147	12264/2022 WP(C)/22944/2022	JAGADISH KUMAR NAYAK-MP	RABINDRA NATH PRUSTY
148	12265/2022 WP(C)/22946/2022	BINOD KUMAR SAHOO-MP	NIRMAL KUMAR DAS
149	12266/2022 WP(C)/22947/2022	PRAVAT KUMAR KUNDU-MP	SARBESWAR PRUSTY
150	12267/2022 WP(C)/22948/2022	NARAHARI BAGARTI-MP	SARATHI JYOTI MOHANTY
151	12268/2022 WP(C)/22950/2022	MADHUSMITA PRIYADARSANI SAHU-MP	DR. JITENDRA KUMAR LENKA
152	12269/2022	MANAS RANJAN SWAIN-MP	SUJATA JENA



153	WP(C)/22957/2022 12270/2022	UNION OF INDIA-MP	BIMBISAR DASH
154	WP(C)/22963/2022 12271/2022	JAY KUMAR JAJODIA-MP	KIRTITA BANERJEE
155	WP(C)/22962/2022 12272/2022	BALARAM TELI-MP	NILAMADHAB SARKAR
156	WP(C)/22974/2022 12273/2022	M/S NATIONAL ENTERPRISES, ROURKELA-MP	PRASANTA KUMAR JENA
157	WP(C)/22978/2022 12274/2022	BASANTI PARIDA-MP	SANGRAM KUMAR SINGH
158	WP(C)/22980/2022 12275/2022	BINOD KUMAR SARANGI-MP	KRISHNA CHANDRA SAHU
159	WP(C)/22987/2022 12276/2022	SAMARENDRA NAYAK-MP	SUBIR PALIT
160	WP(C)/22988/2022 12277/2022	M/S SWAIN AND CO.-MP	ASIT KUMAR DASH
161	WP(C)/18363/2022 12278/2022	KALYAN SARKAR-MP	GYANESWAR SATPATHY
162	WP(C)/22989/2022 12279/2022	AJAY AGARWAL-MP	SUBIR PALIT
163	WP(C)/22990/2022 12280/2022	MANABHANJAN MEHER-MP	PRASANTA KUMAR MOHANTY
164	WP(C)/19222/2022 12281/2022	RABINDRA KUMAR SAHOO-MP	ASIT KUMAR DASH
165	WP(C)/18364/2022 12282/2022	PRASANNA KUMAR SAHU-MP	KRISHNA CHANDRA SAHU
166	WP(C)/22998/2022 12283/2022	VARSHA PRIYADARSHINI-MP	SUJATA JENA
167	WP(C)/21468/2022 12284/2022	HIMANSHU SEKHAR BAL-MP	NARENDRA KISHORE MISHRA
168	WP(C)/22999/2022 12285/2022	SUKANTA KUMAR MOHANTY-MP	BIKRAM KESHARI MOHANTY
169	WP(C)/23000/2022 12286/2022	BANALATA DEI-MP	AJIT KUMAR MOHANTY
170	WP(C)/23001/2022 12287/2022	ANSU KUMAR PRADHAN-MP	SOUMYA MISHRA
171	WP(C)/21240/2022 12288/2022	ULLASH KUMAR NAYAK-MP	PRADEEP KUMAR KHUNTIA
172	WP(C)/23008/2022 12289/2022	DHARANIDHAR BEHERA-MP	
173	WP(C)/21361/2022 12290/2022	PMR CONSORTIUM, BBSR-MP	LALIT KUMAR MAHARANA
174	WP(C)/14745/2022 12291/2022	CHAITANYA CHARAN SENAPATI-MP	MANOJ KUMAR MOHANTY
175	WP(C)/23010/2022 12292/2022	AMBARIMANI PANI-MP	MANOJ KUMAR MOHANTY
176	WP(C)/23011/2022 12293/2022	CHOLAMANDALAM INVESTMENT and FINANCE COMP LTD,BBSR-MP	
177	WP(C)/5917/2016 12294/2022	SUVENDU KUMAR NANDA-MP	BIKRAM KESHARI MOHANTY
178	WP(C)/23012/2022 12295/2022	MAHABIR PRASAD AGARWALA-MP	JAYDEEP PAL
179	WP(C)/23013/2022 12296/2022	RAMESH CHANDRA BAL-MP	HRUDANANDA MOHAPATRA
180	WP(C)/20176/2022 12297/2022	GURUDEV SINGH-MP	JASHOBANTA DASH
181	WP(C)/23021/2022 12298/2022	LAKSHMAN KUMAR SAHOO-MP	KANANBALA ROY CHOUDHURY
182	WP(C)/23024/2022 12299/2022	PRATAP MOHANTY-MP	SURESH KUMAR CHOUDHURY
183	WP(C)/23031/2022 12300/2022	M/S. P.K.MINERALS PVT. LTD., KEONJHAR-MP	SUSANTA KUMAR DASH
	WP(C)/23032/2022		

184	12301/2022 WP(C)/23044/2022	RAKESH MAJHI-MP	UMAKANT SAHOO
185	12302/2022 WP(C)/23045/2022	M/S SUSANTA KUMAR PANDA, BALASORE-MP	BHABANI PRASAD MOHANTY
186	12303/2022 WP(C)/23046/2022	BIRABAR DIP-MP	SANTOSH KUMAR DASH
187	12304/2022 WP(C)/23047/2022	DILLIP KUMAR SAHU-MP	RANJAN KUMAR ROUT
188	12305/2022 WP(C)/23048/2022	M/S SRIKANTA MOHANTY, BALASORE-MP	BHABANI PRASAD MOHANTY
189	12306/2022 WP(C)/24304/2014	SHASHI KANTA PANDA-MP	MR.R.N.SINGH
190	12307/2022 WP(C)/23051/2022	SASMITA KAR-MP	BIKRAM KESHARI MOHANTY
191	12308/2022 WP(C)/809/2010	NIDHI PARIDA-MP	
192	12309/2022 WP(C)/19922/2022	M/S JAGANNATH CONSTRUCTION, BBSR-MP	PRABODHA CH. NAYAK
193	12310/2022 WP(C)/23052/2022	SUSIM KANTI MOHANTY-MP	LALIT KUMAR MAHARANA
194	12311/2022 WP(C)/20800/2022	M/S. SAI CONSTRUCTION, CUTTACK-MP	SUKANTA KUMAR DALAI
195	12312/2022 WP(C)/23060/2022	JUBARAJ MISHRA-MP	GYANA RANJAN SETHI
196	12313/2022 WP(C)/23058/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
197	12314/2022 WP(C)/23067/2022	SREE METALIKS LTD.,KEONJHAR-MP	SIDHARTHA RAY
198	12315/2022 WP(C)/18471/2022	KARUNAKAR JENA-MP	GIRI DHARI SINGH
199	12316/2022 WP(C)/16136/2020	SANTOSH KUMAR SWAIN-MP	B.B.SWAIN
200	12317/2022 WP(C)/23068/2022	MOUNT LITERA ZEE SCHOOL, BBSR-MP	SOUMYA RANJAN MOHANTY
201	12318/2022 WP(C)/23073/2022	M/S. TARINI MINERALS PVT. LTD.,ROURKELA-MP	KAJAL SAHOO
202	12319/2022 WP(C)/23074/2022	M/S BIBHUDHENDRA PRASAD DASH, CUTTACK-MP	UMESH CHANDRA BEHURA
203	12320/2022 WP(C)/23066/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
204	12321/2022 WP(C)/38914/2021	SURYA DEBATA-MP	
205	12322/2022 WP(C)/23077/2022	ODISHA STATE ATMA STAFF ASSOCIATION, CUTTACK-MP	DAYANANDA MOHAPATRA
206	12323/2022 WP(C)/23078/2022	DREAMWAVE CELLULAR PVT. LTD.,KHURDA-MP	RAJJEET ROY
207	12324/2022 WP(C)/23080/2022	DR. DALI MEHER-MP	PAMI RATH
208	12325/2022 WP(C)/23079/2022	ASHOK PRASAD SAHOO-MP	RABI NARAYAN MOHANTY
209	12326/2022 WP(C)/24338/2019	GOPAL PUROHIT-MP	M/S.S.K.PRADHAN
210	12327/2022 WP(C)/21679/2022	NALINI RANJAN DEHURY-MP	MITHUN DAS